

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102

IB-149/ND/2021

New IA/2142/2024

IN THE MATTER OF:

M/s. Soni Traders (Regd)

.....Applicant

Vs.

MPCL Industries Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 03.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vinod Chaurasia, Adv.

For the Respondent : Mr. Piyush Moona, CA

ORDER

New IA/2142/2024:-

This is an application filed under Rule 11 of NCLT Rules, 2016 for placing on record additional documents by the Corporate Debtor. Heard the submission made by Ld. Counsel for the Applicant. Issue notice to the non Applicant for filing their reply and appearance on this application. Notice be issued by all means and proof of service be filed. List this application on **13.06.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)